

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP /25/241/AMR/2020		241	Srinivasa Rao & 6 others Vs Sasisri Extractions Ltd& 4 others

**ORDER**

Dr.K.S.Ravichandran, Counsel for the Petitioners present. Mr.Pramod Kumar, Counsel for the Respondents present. Heard both the counsel. For filing written submissions, list the matter on 07.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN